

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE) : (a) and (b) Yes, Sir. Discussions on the revised wage agreement in the Steel Industry were completed in the National Joint Committee for Steel Industry. A new agreement was signed by the parties on May 25, 1983.

**Electronic Industries Facing Crisis due to Influx of Imported Products**

528. SHRI BHIKU RAM JAIN : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the electronic industry is facing a crisis and sales have considerably been declined due to influx of imported products specially from Sri Lanka and Maldives;

(b) whether there are no restrictions on the number of foreign trips and the quantity of baggage of passengers;

(c) whether any estimate is available about the number of television sets, video cassette recorders and other gadgets brought by people at Delhi, Amritsar and other airports; and

(d) the measures proposed to reduce custom duty on components to discourage bringing imported products and ensure growth of electronic industry ?

THE DEPUTY MINISTER IN THE DEPARTMENTS OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M.S. SANJEEVI RAO) : (a) to (d) The information is being collected from the Department of Revenue and will be laid on the Table of the House.

**पाकिस्तान के लिए जासूसी**

529. श्री आर० एन० राकेश : क्या गृह मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या देश में कुछ लोगों को पाकिस्तान के लिए जासूसी करने के लिए गिरफ्तार किया गया है;

(ख) यदि हाँ, तो कितने व्यक्ति और किन-किन स्थानों से गिरफ्तार किए गए;

(ग) इन स्थानों पर जासूसी की गति-विधियां रोकने के लिए क्या प्रबन्ध किए गए हैं; और

(घ) गिरफ्तार किए गए जासूसों के विरुद्ध क्या कार्यवाही की गई है और तत्संबंधी ब्योरा क्या है ?

गृह मन्त्रालय में राज्य मन्त्री (श्री निहार रंजन लास्कर) : (क) से (घ) 1 जनवरी, 1983 से 30 जून, 1983 तक की अवधि की सूचना एकत्र की जा रही है और सभा पटल पर रख दी जायेगी ।

**Granting of Scheduled Tribes Status to the People of Ladakh**

530. PROF. SAIFUDDIN SOZ : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government had decided to grant Scheduled Tribes status to Ladakh; and

(b) if so, when Gurez, Tulail, Karnah, Keran, Uri and other similar backward areas in Jammu will be granted Scheduled Tribe status ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) The question of granting Scheduled Tribe status to Ladakh is linked with the recommendation of the State Government giving its concurrence under the 2nd Proviso to Article 370(1) (d) of the Constitution to making Article 342 applicable to the State of Jammu and Kashmir, which has not yet been received from the State of Jammu and Kashmir.

(b) The question of granting Scheduled Tribe status to Gurez, Tulail,

Karnah, Keran, Uri and other similar backward areas in Jammu region will be considered after the recommendation of the State Government is received as mentioned above.

#### Utilisation of Assam coal in Steel Plants

531. SHRI SONTOSH MOHAN DEV : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether experiments conducted by SAIL establish that Assam coal can be utilized in some steel plants;

(b) whether increased utilization of Assam coal in coke oven pushes will reduce quantum of import of coking coal; and

(c) whether the Railways have agreed to transport Assam Coal to Steel Plants other than that at Durgapur ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE) : (a) Investigations indicate that it may be possible to utilise small quantities of Assam Coal in the SAIL plants in blend with indigenous coking coal. Trials to establish the parameters regarding its use being conducted in Durgapur and Bokaro have been inconclusive and are being continued.

(b) Use of Assam Coal will only improve the supply of blendable coal to the SAIL plants and will not reduce the quantum of coking coal imports.

(c) Assam Coal is being moved by the Railways to Durgapur and Bokaro for test purposes on an adhoc basis.

#### Incidents of Robbing of Bullion Merchants in Chandni Chowk Delhi

532. SHRI KAMAL NATH :  
SHRI MANI RAM BAGRI :  
SHRI RAJESH KUMAR  
SINGH :  
SHRI TARIQ ANWAR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there has been a spate of incidents of robbing of bullion merchants in Chandni Chowk and Civil Lines area of Delhi;

(b) whether the Police failed to ensure security of merchants even after repeated incidents;

(c) whether Government have set up any special cell to ensure the safety of traders and to trace out the culprits; and

(d) if so, the facts thereof and the success achieved so far ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) In the Chandni Chowk and Civil Lines areas of Delhi coming under the Kotwali and Civil Lines Police Stations, there have been three such incidents in the recent past.

(b) to (d) Round the clock patrolling in Chandni Chowk area has been intensified and the bullion merchants assured of adequate protection. They have also been advised to seek the help of the police personnel, when they carry large quantity of silver and cash. A special Cell has been set up to work out these cases. One of these cases has already been worked out, and 40 kilogrammes of silver has since been recovered. 4 persons have been arrested in this case.

#### Meeting on Reduction of Prices of Vehicles

533. SHRI MADHAVRAO SCINDIA : Will the Minister of INDUSTRY be pleased to state :

(a) whether he had called a meeting of automobile manufacturers on 31 May, 1983 to discuss and explore possibilities of reducing the prices of vehicles; and

(b) if so, the outcome thereof ?